

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : K N Interior Designs and Engineering pvt Ltd

MAIN PETITION NUMBER : CP(IB)/87(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA/1382(CHE)/2023

ORDER

Present: Ld. Counsel Shri. Bathrinarayan for the Applicant / Liquidator.

Heard.

IA/387/2023 under Section 66 of IBC has been reserved for orders.

List this application after the orders on **02.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)